

पेप्सी-कोला लिमिटेड द्वारा निर्यात के निबन्धनों का अनुपालन न किया जाना

2742. श्री राम नरेश यादव : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पेप्सी कम्पनी लिमिटेड ने निर्यात संबंधी कतिपय निबन्धनों का उल्लंघन किया है ;

(ख) यदि हां, तो इस संबंध में सरकार ने अब तक क्या कार्यवाही की है ; और

(ग) यदि उपर्युक्त भाग (क) का उत्तर "ना" में हो, तो पेप्सी कम्पनी लिमिटेड ने किन-किन निबन्धनों का किस-किस हद तक पालन किया है ?

वाणिज्य मंत्रालय में उप मंत्री (श्री सलमान खुरशीद) : (क) जी हां ।

(ख) कारण बताओ नोटिस जारी किया गया था और मामला ग्याय निर्णयनाधीन है ।

(ग) प्रश्न नहीं उठता ।

Purchase of FCV tobacco outside auction platforms

2743. DR. YELAMANCHILI SIVA-II; Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that large scale purchases of F.C.V. tobacco took place outside the auction platforms; and

(b) if so, what action has been taken against those traders, that resorted to this malpractice?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) No, Sir.

(b) Does not arise.

Demands of Tobacco growers

2744. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to state:

(a) whether the tobacco growers met with him on 4th June, 1992, if so, what were the points discussed thereon; and

(b) whether any memorandum was submitted to him by the traders, if so, what action has been taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b) Yes, Sir. A delegation of some exporters met the Prime Minister in the first week of June, 1992 to mainly represent amongst other things that there had been delay in opening the letters of credit (LCs) for 15,000 tonnes by the Russian authorities, and they were faced with funds constraint and needed financial accommodation by their banks.

The matter was promptly taken up with the RBI and the banks concerned and the banks responded by providing necessary credit facilities in all cases of genuine need. Besides the first tranche of technical credit has been advanced to Russians at their specific request to enable them to buy, amongst several commodities, tobacco. Letters of credit have since been opened by Russia for a portion of the contracted amount. Government would favourably consider a further Russian request for technical credit if it is utilised for exports of the balance quantities of tobacco mentioned above.

The Government have been impressing upon the Russians to fulfil their export targets to India, so that adequate funds are generated for fulfilling the targets of Indian exports in the trade protocol.